

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 129/ND/2012

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.02.2018**

**NAME OF THE COMPANY: Girdhar Saboo & Anr. Vs. Sunstone Engg.
Industries Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. Gursat Singh, Advocate

For the Respondent (s): Amit Agarwal and Ms Nitu Mittal, Advocates

ORDER

To come up on 16th April, 2018.

-S-d-v

**(Deepa Krishan)
Member (T)**

-S-d-v

**(R. Varadharajan)
Member (J)**